उपसभापति : ग्राप क्या यह प्रस्ताव वापस लेते हैं ?

श्री पां० ना० राजभोज: जी हां, मं उसको वापस लेता हू। माननीय गृह-मंत्री जी ने जो मुझे ग्रास्वासन दिया है उसको व्यान में रखते हुये में इस प्रस्ताव को वापस लेने की ग्रनुमति चाहता हूं।

MR. DEPUTY CHAIRMAN: Has he the leave of the House to withdraw the Resolution?

(No hon. Member dissented.)

The Resolution was, by leave, withdrawn.

MR. DEPUTY CHAIRMAN: There are three other Resolutions. Mr. Mahabir Prasad is not here. Mr. Raja-bhoj, are you moving your next Resolution?

श्री पां० ना० राजभोज : जो मुझ ग्राह्वासन दिया गया है उसको ध्यान में रखते हुये में इस दूसरे प्रस्ताव को कैसे मूव कर सकता हूं। जब माननीय पंत जो ने इतना ग्राह्वाशन दे दिया है तो में इस स्ताव को कैसे ।श कर सकता हूं। में इसके मूब नहीं करना चहता हूं। MR. DEPUTY CHAIRMAN: You are not moving. Shrimati Savitry Devi Nigam is not here. There is no other business before the House. The House stands adjourned till six o'clock for the presentation of the Budget.

The House then adjourned at fifteen minutes past four of the clock till six of the clock.

The House reassembled at six of the clock, MR. DEPUTY CHAIRMAN in the Chair.

THE BUDGET (GENERAL), 1958-59

THE DEPUTY MINISTER OF FINANCE (SHRI B. R. BHAGAT): Sir, I beg to lay on the Table a statement of the estimated receipts and expenditure of the Government of India for the year 1958-59.

MR. DEPUTY CHAIRMAN: The House stands adjourned **till 11 A.M.** on Monday.

The House then adjourned at one minute past six of the clock till eleven of the clock on Monday, the 3rd March 1958.